

(a) the number of battalions of C.R.P.F. and other para—military forces deployed in Ayodhya and other places in Uttar Pradesh during October, and November, 1990 and the overall expenditure incurred thereon;

(b) whether these forces strictly followed the general instructions of not shooting at the protestors above the knees in Ayodhya; and

(c) if not, the action proposed to be taken by the Union Government to avoid such occurrences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) 198 Companies of para-military forces were placed at the disposal of the Government of Uttar Pradesh.

The State Govt. is required to pay at the rate of Rs. 1.50 crores per battalion per annum, plus the cost of transportation/movement of the Central Para-Military Forces.

(b) The para-military forces were placed at the disposal of the State Government and acted on their instructions.

(c) Does not arise.

#### **Backlog of Reserved Vacancies in Punjab Government Offices**

\*42. BABA SUCHA SINGH: Will the PRIME MINISTER be pleased to state:

(a) the backlog of vacancies of Scheduled Castes in Punjab Government Offices as on 1 April, 1989 in different groups, separately;

(b) the present position with details of

posts in different groups and the reasons for the backlog; and

(c) the steps taken to fill up the backlog of reserved vacancies and the time by which the backlog is likely to be cleared?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) to (c). The Groupwise details of backlog of vacancies reserved for Scheduled Castes as on 1.4.89 as intimated by Punjab Government is as follows:

<i>Group/Class</i>	<i>Number</i>
1	2
A/I	157
B/II	1252
C/III	9581
D/IV	29

The position as on 31.12.89 is as follows:

<i>Group/Class</i>	<i>Number</i>
1	2
A/I	91
B/II	1257
C/III	7422
D/IV	26

The main reason for the existing backlog are

(1) Non availability of suitable Scheduled Caste candidates.

(2) On account of some legal/judicial

pronouncements regarding the ceiling on reservation.

The Punjab Govt. have issued instructions on 6.12.90 to the effect that backlog of vacancies reserved for Scheduled Castes be filled up from amongst the Scheduled Castes upto 45% of the accruing vacancies being filled up in a recruitment year. 7% Scheduled Castes ex-servicemen, 1% Scheduled Caste handicapped persons, 1% Scheduled Caste children of Scheduled Caste freedom fighter and 1% Scheduled Caste sportsmen/women will be accommodated in this 45% in case of their availability. These instructions will remain applicable in 1991 and will be reviewed thereafter. No specific time limit for clearing the backlog can be specified as its clearance depends upon availability of vacancies and suitable Scheduled Caste candidates.

**Appointment of SC/ST Liaison Officers for SC/ST Cells in Ministries/Departments**

\*43. SHRI BAGUN SUMBRUI: Will the PRIME MINISTER be pleased to state:

(a) whether it is the policy of the Government to appoint SC/ST persons as Liaison Officers for SC/ST Cells in the Ministries/Departments;

(b) if so, the Ministries/Departments where persons other than SCs/STs are working as Liaison Officers in SC/St Cells with reasons therefor; and

(c) the steps taken to appoint persons belonging to SC/ST category as Liaison Officers in SC/ST Cells in these Ministries/Departments?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

**Kar Sevaks Killed/Injured in Ayodhya**

\*44. SHRI GUMAN MAL LODHA:  
PROF. RAMGANESH KAPSE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received information about the number of 'Kar Sevaks' killed, injured and missing in Ayodhya; and

(b) if so, State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). According to a report received from the State Government of Uttar Pradesh, 16, persons were killed in the incidents at Ayodhya on the 30th October and the 2nd November, 1990. Of them, eight persons were from U.P., two from West Bengal and one each from Rajasthan and Bihar. Four bodies could not be identified.

As regards the number of injured persons, the State Government has reported that a total number of 198 persons including 46 policemen were injured at Ayodhya on the two dates mentioned herein above.

The State Government has intimated that 4 reports relating to 6 missing persons have been lodged at P.S. Kotwali, Ayodhya. Investigation is in progress.